

and qualifications are probably those that other commercial advertisements also ask for.

Sardar Hukam Singh: Is it the extent of circulation or are there any factors that determine the selection of these?

Dr. Keskar: The circulation is the main factor

Dr. Lanka Sundaram: Does Government maintain a black list of newspapers which are not to be given advertisements?

Dr. Keskar: Government maintains a list of newspapers. Whether it is black or red, it is very difficult for me to say.

EXPORT OF GAS-MAKING COAL TO AUSTRALIA

*940. **Dr. Ram Subbag Singh:** Will the Minister of Production be pleased to state:

(a) whether it is a fact that India exports gas-making coal to Australia;

(b) if so, how much gas-making coal has so far been exported to Australia during this financial year; and

(c) whether any more gas-making coal is expected to be exported to Australia this year?

The Minister of Production (Shri K. C. Reddy): (a) Yes.

(b) 54,289 tons during April-October 1952.

(c) Yes.

Dr. Ram Subbag Singh: Does India export this gas-making coal to any country other than Australia?

Shri K. C. Reddy: I am sorry, I am not in a position to give the information asked by the hon. Member, now.

Mr. Deputy-Speaker: Why should not that be included in the question? Hon. Members want to reserve something for supplementaries. When you put the question, not only Australia, but other countries also may be included. It is rather delicate for the Speaker to ask the Minister to be ready with every question in the world. Along with Australia, any other country might have been included.

Dr. Ram Subbag Singh: This question arises in this way. Suppose any thing is exported to any other country, we shall have to compare the prices, etc.

Mr. Deputy-Speaker: Why was it not included: whether gas-making coal is exported to Australia and any other

country? This could easily have been done. Why should it be put in as supplementary?

Shri T. N. Singh: May I make a submission on the point that you have raised? It is usually when we get information about a particular thing being done with a particular country that the thing comes to our notice and we ask questions about it. We cannot definitely say whether other countries are, or are not getting coal. So, it would have been inadvisable, without adequate information in our possession to ask for information regarding other countries about which we do not know. When the Government replies, it is a legitimate offshoot of that question. There should not have been much difficulty.....

Mr. Deputy Speaker: Order, order. Even when sitting at home and tabling the question, the hon. Member may give an opportunity to the Government to consider whether export takes place to any other country also. Suddenly how does it spring in the mind of the hon. Member that he should put this question? If it is relevant now, it must have been relevant then. If it was irrelevant then, it is irrelevant now. I am not going to admit that question.

Shri Jalpal Singh: What is the quantity of gas making coal exported by India to Australia and what is its ratio to the total quantity?

Dr. Ram Subbag Singh: That is the main thing; that is what we wanted to know.

Shri K. C. Reddy: The total of all kinds of coal exported is as follows:

1949	2,07,817 tons
1950	2,46,252 "
1951	1,32,418 "
1952	1,85,202 "

Mr. Deputy-Speaker: The hon. Member wants the proportion; it is put in another form; he wants the percentage of export to Australia in relation to the world export.

Hon. Members have misunderstood my statement. What I want is this. The object of a question is to elicit information from the Government, wherever an hon. Member is not able to get adequate information from other sources, which are published documents, etc. There are a number of matters. It is for that purpose that questions are asked. It is not for the purpose of cross-examining and taking the Government by surprise. The hon. Member who tables the question could have easily put this question, and

included whatever comes in his mind. Then, the Government will be prepared. After these questions are put, there will be supplementaries which have to be asked for by other hon. Members. Therefore, let it not be an occasion for putting questions to Government and taking them by surprise. Real object is to elicit information wherever information cannot be collected from other published documents or in the library or elsewhere. That is the object.

Shri K. C. Reddy: Out of the 1,32,418 tons, gas coal came to about 49,025 tons. Mostly, it is gas coal.

Dr. Ram Subhag Singh: Would it be advisable to ask or morally justified to ask what proportion of our total production is exported to Australia and what proportion is consumed here?

Mr. Deputy-Speaker: What I wanted to say is that as the hon. Member who has tabled the question thinks now on the spur of the moment, he could have thought of these questions earlier. I am not saying that for other Members here, because, unless all these questions are handed over to them, they may not be able to know what the questions are. It is only when the information is given that they can ask supplementary questions. They cannot table additional questions. It was really with respect to the hon. Member who tabled the question that I said, why he should not think of all the pros and cons and try to elicit information so that Government may come oreared with that. There is no meaning in asking Government to come prepared anticipating every possible question in the world.

Shri K. C. Reddy: Particularly so with regard to figures where one has to be very careful.

Babu Ramnarayan Singh: Is gas prepared out of coal here in this country? If so, where, in what quantity, for what purpose?

Mr. Deputy-Speaker: It does not arise out of this question.

Babu Ramnarayan Singh: Why?

Shri K. C. Reddy: I have not got this information, Sir.

Mr. Deputy-Speaker: Does everything relating to gas coal arise out of his question? Next question.

TRADE WITH PAKISTAN

*941. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the value of Indian imports from Pakistan since 1st July of this year; and

(b) the value of India's exports to Pakistan during the corresponding period?

The Minister of Commerce (Shri Karmarkar): (a) and (b). During the four months from July to October 1952, our imports from Pakistan were Rs. 6 crores and 24 lakhs, and our exports to Pakistan Rs. 9 crores and 25 lakhs.

Dr. Ram Subhag Singh: May I know whether the price of wheat which was diverted to Pakistan is also included in the value of exports given?

Shri Karmarkar: These figures are for actual exports and imports. I should presume that it is included.

Dr. Ram Subhag Singh: May I know the main items of our export to and import from Pakistan?

Shri Karmarkar: For these four months?

Dr. Ram Subhag Singh: Yes.

Shri Karmarkar: Particularly for the four months, I have no information. But I can say generally about our exports and imports. It is a long list. I stand corrected. Here are the commodities. It is a long list.

Mr. Deputy-Speaker: Could not this question have been included in the question? It must be a long list: pepper, ginger, everyone of these things.....

Dr. Ram Subhag Singh: How would it be possible?

Mr. Deputy-Speaker: Order, order. If the hon. Member wanted a break up, they could have submitted a list instead of taking the time of the House, reading the 100 items, barring the other questions here.

Dr. Ram Subhag Singh: The whole difficulty is this. There were several things which were on the list before. Now-a-days most of the things are going out of trade. Normal trade is decreasing gradually. It was not possible at the time when I asked the question to ask.....

Mr. Deputy-Speaker: Did the hon. Member discover this thing within 10 days?

Dr. Ram Subhag Singh: Yes. There are several things.....